

Boards is available within one Kilometer of the station; and

(b) if so, the details of such stations in Gujarat State proposed to be electrified during the current and next year?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) Yes, Sir.

(b) 4 stations namely Doswada, Devgram, Wankawercity and Lunidhar have been proposed for electrification during the year 1995-96 and 2 stations namely Gurinja and Okhamadi have been proposed for electrification during the year 1996-97.

#### Exploitation of Builders

2550. SHRI MAHESH KANODTA :

SHRI BRIJBHUSHAN SHARAN SINGH :

SHRI PANKAJ CHOWDHARY :

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Government are aware of the exploitation of the Public by the builders;

(b) if so, whether the Government propose to set up a competent Monitoring Authority to keep an eye on the activities of the builders;

(c) if so, the details thereof; and

(d) the time by which the final decision is likely to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT DEPARTMENT OF URBAN DEVELOPMENT (SHRI R.K. DHAWAN) : (a) Yes, Sir. As and when complaints are lodged by the public in this regard, the police authorities register them against the accused persons under relevant provisions of law, including the Indian Penal Code;

(b) to (d) A detailed proposal to introduce a bill which would provide for registration of private builders, punitive measures for non-compliance of terms & conditions between the promoters and prospective buyers is under consideration of the Government.

#### Electronics Commission

2551. SHRI RAM KAPSE : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to revive Electronics Commission;

(b) if so, the details thereof; and

(c) the time by which the final decision is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO) : (a) to (c) The Department-Related Parliamentary Standing Committee on Science & Technology, Environment and Forest in its Twenty Fifth Report on the Demands for Grants (1995-96) of the Department of electronics has recommended that the Electronics Commission should be revived. In pursuance to this, follow up action has been initiated by the Department of Electronics.

[Translation]

#### Eye Transplantation

2552. SHRI RAMASHRAY PRASAD SINGH :

SHRIMATI SHEELA GAUTAM :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the details of the high priority cases registered in respect of children's original eye transplantation during the last three years;

(b) the number of children benefited therefrom specially in Dr. Rajendra Prasad Ophthalmic Centre, New Delhi, so far; and

(c) the time by which all high priority pending cases pertaining to children are likely to be disposed of during the current year and the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) The data regarding total number of children registered in top priority group in various hospitals, functioning both in Government and in Private Sector is not available.

(b) 344 children have been treated for corneal transplantation in Dr. Rajendra Prasad Ophthalmic Sciences, New Delhi during the period from January, 1992 to November, 1995.

(c) No definite time schedule can be given for disposal of the priority pending cases as their treatment depend open the availability of fresh corneas.

[English]

#### Sale of Blood

2553. SHRI JAGAT VIR SINGH DRONA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there is large scale illegal sale of blood particularly AB negative Group in Kanpur;

(b) if so, the details thereof;

(c) whether AB Negative is sold @ Rs. 100/- per bottle and O Negative @ Rs. 800/- in Ganesh Shanker Vidyarthi Smarak Medical College, Kanpur; and